

NITEM NO.24 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL
Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015
DEEPANK GUPTA Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)
(with office report)

Date : 25/04/2017 This petition was called on for hearing today.

For Petitioner(s) Ms. Anindita Pujari,Adv.

Mr. Santosh Kumar, Adv.

Mr. Ananya Mishra, Adv.

For Respondent(s) Mr. Sunil Kumar Jain,Adv.

Mr. Abhishek Jain, Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent Nos. 1 and 6 despite due service.

Respondent Nos. 2-4 have already filed counter affidavit.

Await service/track report in respect of respondent No. 5.

List again on 18.07.2017.

(RAJESH KUMAR GOEL)
Registrar